

ITEM NO.301

COURT NO.5

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Miscellaneous Application No. 505/2022 in SMW(Cr1) No. 1/2017

(Arising out of impugned final judgment and order dated 20-04-2021 in SMW(Cr1) No.1/2017 passed by the Supreme Court Of India)

IN RE: TO ISSUE CERTAIN GUIDELINES REGARDING INADEQUACIES AND  
DEFICIENCIES IN CRIMINAL TRIALS

WITH

MA 1836/2021 in SMW(Cr1) No. 1/2017 (PIL-W)  
(IA No. 143809/2021 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 24-03-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO  
HON'BLE MR. JUSTICE B.R. GAVAI  
HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For the parties :

By Courts Motion

Mr. Siddharth Luthra, Sr. Adv (A.C)  
Mr. R Basant, Sr. Adv (A.C)  
Mr. K Parameshwar, AOR (A.C)  
Mr. A Karthik, Adv  
Mr. Mehaak Jaggi, Adv  
Mr. Vishnu, Adv  
Ms. A Sregurupriya, Adv  
Mr. Prasad Hegde, Adv

Mr. P.N. Ravindran, Sr Adv  
Mr. T. G. Narayanan Nair, AOR  
Ms. Priya Balakrishnan, Adv

Mr. Guntur Prabhakar, AOR

Arunachal Pradesh Mr. Abhimanyu Tewari, AOR  
Ms. Eliza Bar, Adv

Ms. Abha R. Sharma, AOR

Mr. Santosh Kumar - I, AOR  
 Mr. P. S. Sudheer, AOR  
 Ms. Hemantika Wahi, AOR  
 Mr. M. Shoeb Alam, AOR  
 Mr. V. N. Raghupathy, AOR  
 Mr. G. Prakash, AOR

Mr Abhay Prakash Sahay, AAG  
 Mr. Gopal Jha, AOR  
 Mr. Nishant Verma, Adv

M.P.

Mr Abhay Prakash Sahay, AAG  
 Mr. Gopal Jha, AOR

Mr. Sachin Patil, AOR.  
 Mr. Rahul Chitnis, Adv.  
 Mr. Aaditya A. Pande, Adv.  
 Mr. Geo Joseph, Adv.  
 Ms. Shwetal Shepal, Adv

Mr. Nishant Ramakantrao Katneshwarkar, AOR

Mr. Pukhrambam Ramesh Kumar, AOR  
 Ms. Anupama Ngangom, Adv.  
 Mr. Karun Sharma, Adv.

Mr. Avijit Mani Tripathi, AOR  
 Mr. Upendra Mishra, Adv.  
 Mr. T.K. Nayak, Adv.  
 Mr. K.V. Kharlyngdoh, Adv.

Mizoram

Mr. Siddhesh Kotwal, Adv  
 Ms. Ana Upadhyay, Adv  
 Ms. Manya Hasija, Adv  
 Mr. Akash Singh, Adv  
 Mr. Nirnimesh Dube, AOR

Nagaland

Ms. K. Enatoli Sema, AOR  
 Mr. Amit Kumar Singh, Adv.  
 Ms. Chubalemla Chang, Adv.

Punjab

Ms. Jaspreet Gogia, AOR  
 Mr. Karanvir Gogia, Adv.  
 Ms. Shivangi Singhal, Adv.

Rajasthan

Dr. Manish Singhvi, Sr Adv  
 Mr. Arpit Parkash, Adv  
 Mr. Sandeep Kumar Jha, AOR

State of A.P. Mr. Mahfooz A. Nazki, AOR  
 Mr. Polanki Gowtham, Adv.  
 Mr. Shaik Mohamad Haneef, Adv.  
 Mr. T. Vijaya Bhaskar Reddy, Adv.  
 Mr. K.V. Girish Chowdary, Adv.  
 Ms. Rajeswari Mukherjee, Adv

HC of Gauhati Ms. Sneha Kalita, AOR

State of T.N. Mr. V. Krishnamurthy, Sr. Adv/AAG  
 Dr. Joseph Aristotle S., AOR  
 Ms. Nupur Sharma, Adv.  
 Mr. Shobhit Dwivedi, Adv.  
 Mr. Sanjeev Kumar Mahara, Adv.  
 Ms. Jessica Bhardwaj, Adv.

Mr. Hitesh Kumar Sharma, Adv.  
 Mr. Akhileshwar Jha, Adv.  
 Ms. Sangeeta Singh Saini, Adv.

Mr. S.K. Rajora, Adv.  
 Ms. Radhika Chaturvedi, Adv.  
 Ms. Madhumita Mishra, Adv.

Ms. Archana Pathak Dave, Adv.  
 Ms. Deepanwita Priyanka, AOR

Mr. Avneesh Arputham, Adv.  
 M/S. Arputham Aruna And Co, AOR

Mr. M. Yogesh Kanna, AOR

Mr. Ashutosh Kr. Sharma, Adv.  
 Mr. Jatinder Kumar Bhatia, AOR

Mr. Chanchal Kumar Ganguli, AOR  
 Ms. G. Indira, AOR  
 Mr. Shubham Bhalla, AOR  
 Mrs. Anil Katiyar, AOR  
 Mr. B. V. Balaram Das, AOR  
 Ms. Preetika Dwivedi, AOR

Mr. Kunal Chatterji, AOR  
 Ms. Maitrayee Banerjee, Adv.  
 Mr. Rohit Bansal, Adv.

Ms. Manisha Ambwani, AOR  
 Mr. Ambhoj Kumar Sinha, AOR  
 Mr. T. G. Narayanan Nair, AOR  
 Mr. Anandh Kannan N., AOR

Mr. Mishra Saurabh, AOR

Mr. Sanjai Kumar Pathak, AOR  
Mrs. Shashi Pathak, Adv.

Mr. Sharan Dev Thakur, Adv.  
Mahesh Thakur, AOR  
Mr. Siddharth Thakur, Adv.

Mr. Sibbo Sankar Mishra, AOR

Mr. Sameer Parekh, Adv.  
Mr. Kshatrashal Raj, Adv.  
Ms. Tanya Chaudhry, Adv.  
Ms. Pratyusha Priyadarshini, Adv.  
Ms. Nitika Pandey, Adv.  
M/S. Parekh & Co., AOR

Mr. Ashok Mathur, AOR

Mr. Abhinav Mukerji, AOR  
Ms. Pratishtha Vij, Adv.  
Ms. Bihu Sharma, Adv.  
Mr. Akshay C. Shrivastava, Adv.

Mr. Nishe Rajen Shonker, Adv.  
Ms. Anu K Joy, Adv  
Mr. Alim Anvar, Adv

Mr. Mukesh K. Giri, AOR

Mr. Naresh K. Sharma, AOR

Tripura

Mr. Shuvodeep Roy, AOR  
Mr. Kabir Shankar Bose, Adv.  
Mr. Ishaan Borthakur, Adv.

Ms. Mukti Chaudhry, AOR

Ms. Uttara Babbar, AOR  
Mr. Manan Bansal, Adv

UPON hearing the counsel the Court made the following  
O R D E R

By an Order dated 20.04.2021, in Suo Moto Writ  
Petition (Crl.) No.01/2017, certain directions were  
issued to the High Courts, the State Governments and

the Union of India which had to complied within a period of six months from the order.

We are informed by learned Amicus Curiae that that the said directions have not been carried out by majority of the States.

The Registrar Generals of the High Courts and the Chief Secretaries of the States are directed to file an Action Taken Report within a period of three weeks from today.

List on 28.04.2022 at 3.00 p.m.

(Geeta Ahuja)  
Court Master

(Anand Prakash)  
Court Master